## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

0

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

Represented by

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

**UNDER SECTION** 

S.No.

: 397/398

O. S. Marjula Devi, Adr For KSAK Co Conform Societation up, CBE

Name (in Capital)

Signature

13-c

A.C. SOONYANDONATONA

FOR. A. I.L. MYLSAMY & ASSOCIATES - ADVOLATES

**ORDER** 

Counsel representing the both parties are present. Counsel for respondents/petitioner prayed time for submitting a proposal for valuation of shares. Time extended at request. Put up on 16.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)